

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB) No. 41/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Goyal Energy and Steel Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saroj Kumar Prusty, Adv.

For Respondent (s)

Mr. Gopinath Nayak, CS
Ms. Gyaninee Nayak, Adv.**ORDER**

Ld. Counsel Mr. Saroj Kumar Prusty appears for petitioner. Ld. authorised representative CS Gopinath Nayak along with Ms. Gyaninee Nayak appears for respondent. The counsel for respondent represented that the Bank is not interested for OTS proposal, wants resolution and ready to proceed with the matter. List the matter for final hearing on 28.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)